HIGH COURT OF MANIPUR
AT IMPHAL

N O T I F I C A T I O N
Imphal, the 29th October, 2026

No. HCM/1/96-BENCH/ : It is informed to all learned members of the Bar and litigants that Single Bench matters of Hon'ble The Chief Justice to be listed on 30-10-2026 will be taken up on the same day before the Single Bench of Hon'ble Mr. Justice A. Bimol Singh for fixing dates, extension of interim orders as well as for taking up urgent matters.

By Order etc.

Sd/-

(MONALISA MAIBAM)
REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/ 23055-73 Imphal, the 29th October, 2026

Copy to:

1. *The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.*
2. *The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.*
3. *The P.S to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.*
4. *The Advocate General, Government of Manipur.*
5. *The Chairman, Bar Council of Manipur.*
6. *The Registrar General, High Court of Manipur.*
7. *The Registrar (Vigilance)/(Translation Wing)/(Admn.), High Court of Manipur.*
8. *The Government Advocates, Government of Manipur.*
9. *The Deputy Solicitor General of India, High Court of Manipur.*
10. *The President, High Court Bar Association, Manipur.*
11. *The President, AMBA, Manipur.*
12. *The President, District Bar Association Bishnupur /Chandel / Churachandpur / Kakching / Senapati / Tamenglong / Thoubal / Ukhrul.*
13. *All the Joint Registrars, High Court of Manipur.*
14. *All the Deputy Registrars, Language Officer, High Court of Manipur.*
15. *All the Assistant Registrars/Court Managers Gr. II, Librarian, High Court of Manipur.*
16. *The System Analysts, High Court of Manipur.*
    - *He is requested to upload the same on official website.*
17. *All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.*
18. *All the Court Masters, High Court of Manipur.*
19. *The Concerned/Guard File.*

REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR
29.10.2026

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